## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/60/(IB)/2018

NAME OF THE PETITIONER(S)

: ALFA GLOBAL

NAME OF THE RESPONDENT(S)

: EASTERN CHROME TANNING CORPORATION

PRIVATE LIMITED

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

3) BARANIOHARAN. U

Basanid helans

FOR PETITIONER

For Retitioner loreration

## **ORDER**

Counsels representing both the parties are present and filed a joint memo stating that they are intending to settle the matter. In this regard, they have requested Mr R Yashod Vardhan, Senior Advocate, to act as a Mediator for the purpose of settling the matter. Both the counsels prayed for time to make submissions regarding the outcome of the settlement. Time is enlarged at their request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)